## Sanction of Agartala Government Medical College

1247. SHRI MATILAL SARKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Government of Tripura had put forward a proposal for sanction of Agartala Government Medical College.

(b) if so, the reasons for not according sanctions so far by Medical Council of India; and

(c) the effective steps proposed to be initiated by Government to set-up the Medical College in the far remote State of Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (c)The Government of Tripura has given a revised proposal for permission to start a new Medical College at Agartala. The clearance of the proposal depend on fulfillment of qualifying criteria prescribed in the "Establishment of Medical College Regulation, 1999" brought out by the Medical Council of India, availability of infrastructure facilities and recommendations of Medical Council of India thereon.

## Increase in polio cases

† 1248. SHRI P.K. MAHESHWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of polio cases which came to light in the country during the last three years, State-wise;

(b) whether it is a fact that cases of diseases like polio are increasing instead of decreasing despite pulse polio drive launched throughout the country; and

(c) if so, the concrete steps Government are taking to prevent it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) State-wise number of cases during the last three years is annexed (See below).

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<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.